

Annexure – 7

Name of the corporate debtor: Tork Motors Private Limited; Date of commencement of CIRP: 31 October 2025

List of creditors as on: 06 February 2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amountof any mutual dues, that may be set- off	Amount of claimunder verification	Amount of claim not admitted	Remarks,if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Natureof claim	Whether related party?	% of voting share in CoC, if Applicable					
1.	Regional Office 2, EPFO		12- Nov-25 And 14- Dec-25	1,59,36,927	Nil	Operational	NIL	NIL	NIL	NIL	1,59,36,927	NIL	Details of PF payment required from the directors
2.	Deputy Commissioner of state tax, Pune		20- Nov-25	2,34,25,410.00	NIL	Operational	NIL	NIL	NIL	NIL	2,34,25,410.00	NIL	Details of response to SCN required from the directors
3.	E.S.I Corporation Sub-Regional Office Pune 411037		05- Dec- 2025	₹718,872.00	NIL	Operational	NIL	NIL	NIL	NIL	7,18,872.00	NIL	
	TOTAL			4,00,81,209							4,00,81,209		

aaalpha